

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 22.02.2024

**Misc. Application No. 1322 of 2023
And
Appeal No. 103 of 2023**

Multibagger Securities Research and
Advisory Pvt. Ltd. & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Manish Goel, (Director) and Mr. Shailesh Goyal, (Director)
for the Appellants.

Mr. Sumit Rai, Advocate with Mr. Mihir Mody,
Mr. Harshvardhan Melanta, and Mr. Yash Sutaria, Advocates
i/b. M/s. K. Ashar & Co. for the Respondent.

ORDER:

1. The appellants are directed to file an application for filing
a rejoinder against the reply submitted by SEBI on the affidavit.

The application may be filed within two weeks from today.

2. List on April 29, 2024.

Ms. Meera Swarup
Technical Member

22.02.2024
PK